

(c) whether State Government has been consulted in this regard; and

(d) whether any amendment Bill or Bills are proposed to be introduced in the Winter Session of Parliament in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) A High Level Committee (HLC) was recently set up to review the six major Environment and Forests-related laws administered by the Ministry of Environment, Forests and Climate Change including Environment Protection Act and the legislations regarding air and water pollution. The State Governments were consulted by the HLC. Comments/suggestions were also invited from the public at large through electronic media. The Committee has submitted its report to the Government on 18th November, 2014.

#### **Incidents of animals' death in zoos**

†1254. SHRI RAM NATH THAKUR: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the incidents of animals' deaths in the zoos of the country have increased during last few years, if so, the details thereof, State-wise; and

(b) the steps taken by Government to curb these incidents?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No, Sir. There are no reports indicating increase in animal deaths in zoos of the country during last few years.

(b) The Central Zoo Authority has developed "Standards, Guidelines and Protocol on Diseases, Diagnosis and Care of Wild Animals in India Zoos" for providing emergency and specialized treatment and veterinary care to the zoo animals. Zoos are also utilizing the services of State Animal Husbandry Department and Veterinary Colleges.

#### **Drainage of industrial water into Sutlez**

†1255. SHRI NARAYAN LAL PANCHARIYA:

SHRI VIJAY GOEL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that polluted water and industrial waste are being discharged into the Sutlez and its tributaries, if so, the reasons therefor;

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†Original notice of the question was received in Hindi.

(b) whether it is a fact that polluted water is being discharged into Rajasthan's canals at Harike; and

(c) whether Government of India proposed to take legal action against industrial and civil authorities of Punjab, who is directly responsible for polluting the canal water being supplied to Rajasthan, if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) Indira Gandhi Canal originates from Harike Barrage at Sultanpur, a few kilometres downstream of confluence of river Satluj and Beas in Punjab. As per survey conducted by Central Pollution Control Board (CPCB) treated/partially treated municipal and industrial waste water from cities and towns of Punjab, including Ludhiana, Jalandhar and Phagwara is discharged into river Satluj upstream of Harike. Sewage Treatment Plants (STPs) installed at Ludhiana, Jalandhar and the Common Effluent Treatment Plant installed at Leather Complex, Jalandhar are not meeting the prescribed norms.

CPCB has communicated to Punjab State Pollution Control Board for action against the STPs installed in the towns of Ludhiana and Jalandhar and Common Effluent Treatment Plant (CETP) installed at Leather Complex, Jalandhar under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and to run the STPs at full capacity with optimum performance and discharge only treated water into the drains.

#### **National air quality norms**

†1256. SHRI PRABHAT JHA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it has been decided to issue the national air quality norms, prepared by the expert group constituted by the Central Pollution Control Board, for the common people, if so, the details thereof;

(b) whether it has been planned to introduce quality index for the selected cities on the daily basis and the include other cities; and

(c) if so, the names of the present cities of Madhya Pradesh included and the names of the other cities to be included in future?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir.

†Original notice of the question was received in Hindi.